

(d) and (e) HOCL had arranged funds to the extent of Rs. 12.53 crores from State Bank of Hyderabad as working capital/term loan as a process of revival of HFL. In addition to this, HOCL was sanctioned a non-plan loan of Rs.3.15 crores for the implementation of the project on Clean Development Mechanism (CDM) in its subsidiary (HFL), Hyderabad in 2008-09.

(f) The Company earned profits from 2008-09 to 2012-13. The revival process will continue until the Company's net-worth becomes positive.

Maharatna status to BHEL

2579. SHRI N. BALAGANGA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government has granted Maharatna status to BHEL;
- (b) if so, the details thereof, and if not, the reasons therefor; and
- (c) the steps taken by Government in this regard?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) and (b) Yes Sir, Bharat Heavy Electricals Limited (BHEL) has been granted Maharatna status *vide* Department of Public Enterprises (DPE)'s Office Memorandum No. 22(1)/2009-GM dated 1st February, 2013.

- (c) Does not arise in view of (a) and (b) above.

Employment opportunities in PSUs

2580. SHRI ANIL DESAI:

SHRI SANJAY RAUT:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether employment opportunities in Public Sector Undertakings (PSUs) have decreased during the last three years;
- (b) if so, the reasons therefor;
- (c) the number of PSUs functioning in Maharashtra and their present employment situation; and
- (d) the details of steps taken or proposed to be taken for increasing the job opportunities in PSUs in the country, particularly in Maharashtra?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) and (b) Recruitment to all posts below the Board level in the Central Public Sector Enterprises (CPSEs) is done by the Management of respective CPSEs as per the Policy approved by their Boards. Data on recruitment to various posts in CPSEs, including the CPSEs functioning in Maharashtra is not centrally maintained in the Department of Public Enterprises (DPE).

(c) As per Public Enterprises Survey 2011-12 laid in the Parliament, the details of CPSEs functioning in the State of Maharashtra and the number of employees working in these CPSEs during 2011-12 are given in Statement (*See below*).

(d) Action on creation of posts in the respective CPSEs is taken by the respective Management as per their requirements. Details in this regard are not centrally maintained in DPE.

Statement

*The details of CPSE's functioning in Maharashtra along
with number of employees*

Sl. No.	CPSEs in Maharashtra in 2011-12	No. of Employees
1	2	3
1.	Air India Charters Ltd.	277
2.	BEL Optronic Devices Ltd.	114
3.	Bharat Petro Resources JPDA	0
4.	Bharat Petro Resouces Ltd.	28
5.	Bharat Petroleum Corpn. Ltd.	13343
6.	Cotton Corpn. of India Ltd.	1113
7.	Export Credit Guarantee Corpn. of India Ltd.	575
8.	Hindustan Antibiotics Ltd.	1147
9.	Hindustan Organic Chemicals Ltd.	1277
10.	Hindustan Petroleum Corpn. Ltd.	11226
11.	Hotel Corpn. of India Ltd.	1279

1	2	3
12.	Indian Oil Corporation Ltd.	34233
13.	Indian Rare Earths Ltd.	2257
14.	Konkan Railway Corporation Ltd.	4703
15.	Mazagon Dock Ltd.	12230
16.	Millennium Telecom Ltd.	0
17.	Mineral Exploration Corpn. Ltd.	1723
18.	MOIL Ltd.	6557
19.	Mumbai Railway Vikas Corporation Ltd.	172
20.	National Film Dev. Corpn. Ltd.	102
21.	Rashtriya Chemicals And Fertilizers Ltd.	4109
22.	Richardson and Cruddas (1972) Ltd.	50
23.	Shipping Corporation of India Ltd.	901
24.	Western Coalfields Ltd.	56989
TOTAL		154405

Encroachment of BHEL land in Hyderabad

†2581. SHRI MOTILAL VORA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government is aware that about 250 acres of land of BHEL situated in Bhopal is under encroachment and it houses 12,000 slum dwellings;

(b) whether it is a fact that the State Government of Madhya Pradesh has assured the slum dwellers that no slum dwellings would be removed;

(c) since when these slum dwellings came into being in the said area and the reasons for not stopping them then and there; and

(d) the steps being taken by Government to free the BHEL land from encroachment?

†Original notice of the question was received in Hindi.